

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

125. C.P.(IB)-752(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.01.2024**

NAME OF THE PARTIES: Yatendra Singh Pawar

SECTION 94(1) OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Avinash R Khanolkar for the Applicant/Petitioner present through VC.

At the request, List on **21.03.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/
LAKSHMI GURUNG
Member (Judicial)

//NSW//